August 1952 and the traders of Rajasthan can now export accordingly.

INGREDIENTS FOR FERTILISER PRODUCTION

*1080. Shrī Balwant Sinha Mehta: Will the Minister of Production be pleased t_0 state:

(a) the main and bulk ingredient used in preparing fertilizers at Sindri;

(b) from where it is obtained and at what price;

(c) what is the cost of transportation of this material per ton; and

(d) through what agency fertilizers are sold and what is the middleman's profit?

The Minister of Production (Shri K. C. Reddy): (a) Gypsum.

(b) From Rajasthan. The present price is Rs. 5/6/- per ton. F.O.R. Jamsar Railway Station.

(c) About Rs. 34 per ton.

(d) Ammonium Sulphate produced at Sindri and that imported from abroad is distributed to State Governments and Commercial and Industrial interests according to their demands, at a uniform pool price fixed on a "no-profit no-loss basis". The question of middleman's profit does not, there-fore, arise so far as the sale of the fertilizer to the State Governments commercial and and the industrial interests are concerned; so far as the distribution by the State Governments of the quotas allotted to them is concerned the Government of India have no exact information but it is understood that the distribution is done by them through commission agents.

SERICULTURE RESEARCH STATION

*1081. Shri Madiah Gowda: Will the Minister of Commerce and Industry be pleased to state:

(a) what steps Government have taken in the matter of starting a Central Sericvlture Research Station; and

(b) when it will come into operation?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A Central Sericultural Research Station is already functioning at Berhampore since 1943.

INDUSTRIAL EXHIBITIONS

*1082. Shri Madiah Gowda: Will the Minister of Commerce and Industry be pleased to state: (a) the number of Industrial Exhibitions arranged for the year 1961-52 in (i) India and (ii) abroad, the amount expended for that purpose and the places where they were held: and

(b) the number of show-rooms established (i) in India and (ii) abroad in the same year and the places where they are established?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) (i) Seven exhibitions were arranged in India.

(ii) Ten exhibitions were arranged abroad.

Two statements of the exhibitions arranged (1) in India and (2) abroad showing places and expenditure are laid on the Table of the House. [See Appendix V, annexure No. 46.]

(b) (i) No show-room has been organised in India.

(ii) A start has been made by our High Commissioner in London to organise an Indian show-room at 28, Coxpur Street. The expenditure incurred so far is Rs. 4121/10/3.

'अधिक अन्न उपजाओ' आंदोलन में सहायता

*१०८३. आये इनन एस० खोसी: (क) क्या योजना तया नवी घाटी परिवोजना मंत्री यह बतलाने की कृपा करेंगे कि "अधिक अन्न उपजाओ आंदोलन" के सम्बर्ग्व में सरकार को अब तक निम्न स्रोतों से मिले ऋण या दूसरे प्रकार की सहायता की राशि क्या है:

- (१) कोलंबो योजना;
- (२) समुदाय विकास कार्यकम;
- (३) फोर्ड फाऊंडेशन;
- (४) दूसरे स्रोत :

(स) इस वर्ष में और अगले पांच वर्षों में उपयुँक्त काम के लिये उपयुंक्त स्रोतों से कितनी घन सम्बन्धी सहायता मिलने की आशा है।

(ग) इस सम्बन्ध में इस वर्ष और अगले पांच बर्षों में सरकार ने क्या राक्षि व्यय करूते का बायोजन किया हैं ? The Minister of Finance (Shri C. D. Deshmukh): (a) Government have not received any loan or other assistance directly in connection with the Grow More Food Campaign from any of the sources mentioned.

(b) Does not arise,

(c) As already stated, no part of the assistance received from these sources is utilised directly for the Grow More Food Campaign.

DAM ON RIVER NAVAR

*1084. Shri Bhakta Darshan: Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether investigations about the proposed dam at Marora on the river Nayar in district Garhwal (U.P.) have been completed;

(b) the final recommendations of the experts about its feasibility;

(c) the amount of money estimated to be spent on its construction;

(d) the expenditure so far incurred on the project;

(e) whether it has been included in the Five Year Plan; and

(f) if not, whether it will be taken up in any future Plans?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (d). The information is being collected and will be placed on the Table of the House as soon as possible.

(e) No, Sir.

(f) It is not possible to give any indication at this stage.

STANDING COMMITTEES

*1085. Shri S. N. Das: Will the Prime Minister be pleased to refer to the reply to starred question No. 247 asked on the 27th February, 1952 and state:

(a) whether the Government of India have now finally decided to abolish the Standing Committees attached to various Ministries; and

(b) if not, the reasons for the delay in getting such Committees set up as usual?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) Does not arise.

MATCH INDUSTRY

*1086. Shri M. Islamuddin: Will the Minister of Commerce and Industry, be pleased to state: (a) the comparative position of Match Industry in India from the year 1948 to 1951 so far as production figures are concerned;

(b) whether matches manufactured in India are sufficient to meet the requirement of the Country; and

(c) the quantum of export or import of matches in 1951-52?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Production of matches during the years 1948 to 1951 is given below:—

Year	Production	
	(In cases of 50 gross boxes of 60 sticks each)	
1948	5,33,610	
1 949	5,28,755	
1950	5,19,395	
1951	5,77,472	

(b) Yes, Sir.

(C)		
		Value
	In cases of 50	
	gross boxes of	
	60 sticks each.	
		Rs.
Exports		07 507
Imports	440	87.597
imports	10 Approx.	1,548

SOUND SYSTEMS IN PARLIAMENT

*1087. Shri R. N. Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the respective costs of the installations of sound equipments in the House of the People and the Council of States and the recurring expenditure (monthly or annually) on the maintenance of the equipments;

(b) whether they have been imported from foreign countries and if so, from what countries and through what agencies; and

(c) whether the systems used in either Chamber are latest discoveries or only old ones?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Cost of the sound equipments, including air freight, customs duty and installation charges, in the House of the People and the Council of States is Rs. 78.561 and Rs. 53.813 respectively, and the monthly recurring expenditure for both the Houses together is Rs. 500.